NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) No. 05 of 2021

IN THE MATTER OF:

Mr. Chandrasekaran Ananthanarayanan ...Appellant.

Versus

Registrar of Companies, Chennai ...Respondent.

Present:

For Appellant: Mr. R.L. Sinha, Advocate

For Respondent: None

ORDER (Virtual Mode)

18.01.2021 Learned Counsel for the Appellant. Seeks adjournment due to some personal reasons. Prayer allowed.

Let the matter be fixed (Fresh Case) on 10th February, 2021.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh] Member (Technical)

SC/Kam.